COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 357 OF 2017 & IA NOS. 969 & 970 OF 2017

Dated: 22nd November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Rosa Power Supply Company Limited ... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Shri Venkatesh

Mr. Varun Singh Mr. Pratyush Singh

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Umesh Kumar for R-1

ORDER

At the request of the learned counsel for the Applicant/Appellant, the matter is adjourned to <u>19.01.2018.</u>

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt